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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 209/15	TP 29/17	P 29/17 For filing objections on behalf of R-2.		Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Deepa. T 9242419542	hespondant NO.2	Dogo.
2)	Shreyar. A 9036118414 for VGB Desoclo	Petitioner	Sheeyas

PCS for petitioner is present. Counsel for R-2 is present. She has filed a memo requesting the Tribunal to delete the name of R-2. She is directed to file an application in place of memo. She requested time. Counsel for petitioner is further directed to file the correct addresses of R-3 and 4. Counsel for petitioner is further directed to take steps against R-1 company as notice could not be served on the company and the notice was returned unserved with endorsement "door locked".

List it on 16.11.2017.

MEMBER (J)

MEMBER (T)